

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1986
TO BE ANSWERED ON AUGUST 07, 2023**

INCENTIVES FOR PMAY-(U)

NO. 1986. DR. ANIL SUKHDEORAO BONDE:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government proposes to give more incentives for Pradhan Mantri Awas Yojana-Urban (PMAY-U);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government proposes to increase unit area under the scheme as inflation is rising and if so, the details thereof and if not, the reasons therefor; and
- (d) whether there is any mechanism to compensate beneficiaries who have lost their homes, injured or died due to poor quality of construction and if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d): 'Land' and 'Colonisation' are State subject. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/Union Territories (UTs) by providing central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) 'Housing for All' Mission since 25.06.2015 to provide 'pucca' house with basic amenities to all eligible urban beneficiaries. As on 24.07.2023, 118.90 lakh houses have been sanctioned under PMAY-U, out of which 112.25 lakh have been grounded for construction; of which 75.51 lakh had been completed and delivered to beneficiaries.

The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Presently, there is no proposal under consideration to increase central assistance per house.

As per Scheme guidelines, the selection of beneficiary, the implementation of project and provision of necessary basic infrastructure at the project site is the responsibility of the concerned State/UT Government. The Scheme guidelines stipulates that the houses designed and constructed under the mission should meet the structural safety norms against earthquake, flood, cyclone, landslide, etc., conforming to the National Building Code (NBC) and relevant Bureau of Indian Standards (BIS) codes.
